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Title: Introduction and passing of the Appropriation (No. 4) Bill, 2008.

SHRI P. CHIDAMBARAM: I beg to move for leave to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2008-09.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2008-09. "

*The motion was adopted.*

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SHRI P. CHIDAMBARAM: I introduce the Bill.

MR. CHAIRMAN: The question is:

"That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2008-09, be taken into consideration."

SHRI P. CHIDAMBARAM: I beg to move\*\*:

"That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2008-09, be taken into consideration. "

*The motion was adopted.*

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\*\* Introduced and Moved with the recommendation of the President.

MR. CHAIRMAN : The House will now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 and 3 were added to the Bill.*

*The Schedule was added to the Bill.*

*Clause 1, the Enacting Formula and the Title were added to the Bill.*

SHRI P. CHIDAMBARAM: I beg to move:

"That the Bill be passed."

MR. CHAIRMAN: The question is:

"That the Bill be passed."

*The motion was adopted.*

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MR. CHAIRMAN: Shri Haribhau Rathod, you can continue your speech now.